

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 5972
TO BE ANSWERED ON 3rd APRIL 2018

STRENGTHENING OF PDS

5972. SHRI DEVENDRA SINGH BHOLE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has formulated any action plan to further strengthen the Public Distribution System (PDS) with the purpose of providing cheaper food products to the poor people in the country;
- (b) if so, the extent to which the poor are likely to be benefited through this scheme; and
- (c) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (c): For effective implementation of the Public Distribution System (PDS), Government is implementing a scheme on 'End-to-end Computerization of TPDS Operations. The scheme comprises digitization of ration cards/beneficiary and other databases, online allocation, computerization of supply chain management, setting up of transparency portal and grievance redressal mechanisms. Rice/Wheat/Coarsegrains are being provided to the beneficiaries at the rate of Rs. 3/2/1 per Kg respectively as prescribed under the National Food Security Act (NFSA). The scheme facilitates rightful targeting of the beneficiaries. A new Central scheme 'Integrated Management of Public Distribution System (IM-PDS)' has been approved for implementation during 2018-2019 and 2019-2020 with the objective of integrate PDS system/portals of States/UTs with Central System/portals, introduction of National Portability, and National level de-duplication of ration cards/beneficiary, etc.
